

DIVISION BENCH  
COURT - I

O-213

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/193(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS BALAJI COTTAGE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance(via video conference/physically)**

Mr. Ajay Chaubey, Adv.

] For the Petitioner

**ORDER**

1. Ld. Counsel for the petitioner present.
2. No one appears on behalf of the Respondent. On the last date also, there was no appearance on behalf of the Respondent. It appears that the Respondent is not interested to appear in this matter. The Respondent is accordingly set *ex parte*.
3. Post this matter for arguments on **21.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**